



**भारतीय रिज़र्व बैंक**  
**RESERVE BANK OF INDIA**

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### **Revised Scheme for Import of Gold**

Certain restrictions were imposed on the import of various forms of gold by nominated banks/nominated agencies/ premier or star trading houses/SEZ units/EoUs which have been permitted to import gold for use in the domestic sector. On a review of the above instructions and in consultation with Government of India, it has been decided to rationalize the import of gold in any form/purity including import of gold coins/dore into the country.

Nominated banks/ Nominated agencies will ensure that at least one fifth of every lot of import of gold (in any form/purity including import of gold coins/dore) is exclusively made available for the purpose of export. They shall make available gold in any form for domestic use only to entities engaged in jewellery business/bullion dealers supplying gold to jewellers. Stating this, the Reserve Bank of India has in a notification issued to Nominated banks/ Nominated agencies asked them to ensure that they comply with these instructions while effecting the foreign exchange transactions put through by/for their clients. The instructions will, however, not apply to import of gold by units in the SEZ/EoUs / star trading houses who would import gold only for the purpose of exports, it added.

Detailed instructions have been issued ([AP DIR Circular No.15 dated July 22, 2013](#)) which is available on RBI website ([www.rbi.org.in](http://www.rbi.org.in)).

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